

- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 9146/16/18]
- (iii) (a) Annual Report and Accounts of the Indian Sign Language Research and Training Centre (ISLRTC), New Delhi, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 8991/16/18]

**Report and Accounts (2015-16) of the Sarva Siksha Abhiyan Authority, Punjab Chandigarh**

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्री उपेंद्र कुशवाहा): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report and Accounts of the Sarva Siksha Abhiyan Authority, Punjab, Chandigarh, for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 9147/16/18]

**I. Notifications of the Ministry of Human Resource Development**

**II. Reports and Accounts (2016-17) of various IITs and Auroville foundation, Auroville, Villupuram Tamil Nadu and related papers**

**III. Reports and Accounts (2014-15, 2015-16) of IEST, Shibpur, Howrah, West Bengal and related papers**

**IV. Report and Accounts (2016-17) NIT, Meghalaya, Shillong and related papers**

**V. Reports and Accounts of various IIMs IITs, SLBSRSV, New Delhi RSS, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT; AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): Sir, with your permission, I rise to lay on the Table:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under Section 28 of the University Grants Commission Act, 1956:-